					<u>nere for previous Lis</u>	· · · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
61. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1156	6312500674	1156	2993987298	65.43	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	1089659963	8	692673456	15.14	0	168216256	228770252	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	5	4698408	2	284335	0.01	0	0	4414073	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	858698359	2	858698359	18.77	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	46848148	2	30173732	0.66	0	16674416	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		1175	8312405552	1170	4575817180	100.00	0	184890672	233184325	